NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.116/ BB/2017	-	For compliance of	Rule-6 of	M.G. Mohan Kumar Vs American Road Technology & Road Solutions
- 37038D182055		objections		Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	KEYSTONE PARTNETS	Respondent	A

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed compliance affidavit. For hearing 14/12/2017.

Member (T)

Member (J)